Central Administrative Tribunal, Lucknow Bench, Lucknow Review Application No.3/2010

In

ORIGINAL APPLICATION No.130/2009

This the 19th day of February, 2010

Hon'ble Mr. Justice A.K. Yog, Member (J)

Union of India, through

- The Secretary, Ministry of Railways, Railway Board, Rail Bahwan, New Delhi.
- 2. The General Manager, Northern Railway, Baroda House, New Delhi.
- 3. The Sr. Divisional Mechanical Engineer, Northern Railway, Hazratgnanj, Lucknow.
- 4. The Assistant Divisional Mechanical Engineer, Northern Railway, Hazratganj, Lucknow.

.....Applicant

By Advocate: None.

Versus.

1. Virendra Kumar, aged about 36 years, son of Shri Ram Safal, Resident of Village Dewali, Post Rauza Gaon, District Faizabad., U.P.

......Respondents

By Advocate: None.

ORDER (Oral)

Delivered by Justice A.K. Yog, Member (J)

Perused the Review Application. I find no ground warranting review of order dated 07.08.2009. If the applicant is aggrieved by the said order of the Tribunal, he can challenge the said order dated 07.08.2009 on merit as contemplated under law before higher forum

2. Review Application stand dismissed. No costs.

(Justice A.K. Yog) Member (J)